

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 145/GT/2019

Subject : Petition for approval of tariff of Lara Super Thermal Station (1600 MW) for the period from anticipated date of commercial operation of Unit-I (i.e.15.5.2019) to 31.3.2024

Petitioner : NTPC Ltd.

Respondents : MPPMCL & 6 ors.

Date of Hearing : **19.5.2022**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, NTPC
Shri Abhishek Nangia, Advocate, NTPC
Shri Ashutosh Srivastava, Advocate, NTPC
Shri Jayant Bajaj, Advocate, NTPC
Shri Nihal Bharadwaj, Advocate, NTPC
Shri V.V. Siva Kumar, NTPC
Shri Ravi Sharma, Advocate, CSPDCL
Shri Ravin Dubey, Advocate, MPPMCL
Shri Anurag Naik, MPPMCL

Record of Proceedings

Petition was called out for virtual hearing.

2. Due to paucity of time, the Petition could not be taken up for hearing. Accordingly, the Commission adjourned the matter.
3. The Petitioner is directed to furnish the following additional information, after serving copy to the Respondents, on or before 23.6.2022:

(i) The gross Block as on COD of respective units at Form -L is at variance with the Auditor's certified gross block as per IGAAP. The variance shall be reconciled with modifications of necessary tariff forms / Auditor's certificate;

(ii) Copy of investment approval stating the schedule completion time for the project along with the details of package-wise breakup of the project cost of Rs 17779.46 crore;

(iii) Original scope of work (detailed in DPR and project proposal approved by the Board) consisting of relevant details like cost, quantity etc pertaining to each item of work;

(iv) Balance scope of work within original scope of work, as on COD of the station, consisting of relevant details like cost, quantity etc pertaining to each item of work;



(v) *Details of Initial Spares capitalized upto COD;*

(vi) *The DPR, CPM analysis, PERT & Bar chart indicating the critical activities/milestones which were affected due to each reason of delay, along with the period of delay on each milestone with justification. Also, the parallel activities which were simultaneously affected thereby resulting in loss of number of days along with detailed reasons and justification as per the format attached at Annexure-1. Any other relevant information for proving that time overrun and consequent cost overrun, if any, was not attributable to the Petitioner;*

(vii) *Details of expenditure claimed under handling, sampling and such other similar charges mentioned in Form-15;*

(viii) *Details of guaranteed parameters with regards to Boiler efficiency and turbine cycle heat rate and unit heat rate, duly certified by OEM;*

(ix) *Details/ reconciliation of total financing charges (FC) in the statement as used for IDC in Form-14(B);*

(x) *Clarify the relevance of showing IDC capitalised as – IDC capitalised without unwinding and IDC capitalised with unwinding in Form-14(B). The Petitioner shall also explain the term “unwinding” as used in the Petition;*

(xi) *Reconciliation of IDC & FC claimed as on COD as per Form-B with that as per Form-14(B);*

(xii) *Soft copy of IDC, FC, FERV and notional IDC calculations with linkages;*

3. The Respondents shall file their replies by 4.7.2022, after serving copy to the Petitioner, who shall file its rejoinder, if any, by 11.7.2022. The parties shall ensure the completion of pleadings within the due dates mentioned and no extension of time shall be granted for any reason.

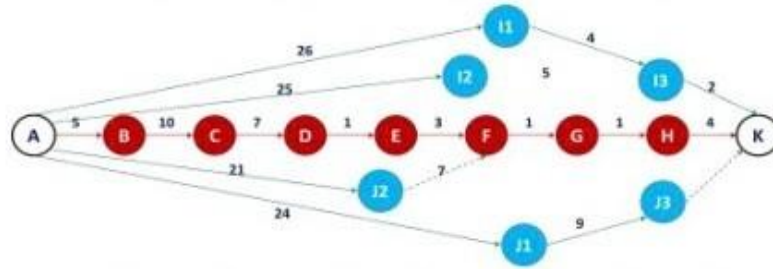
4. The matter shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)



Annexure-1: Sample CPM chart for Time Overrun



Process	Activity	Schedule Start Date	Schedule Completion Date	Actual Start Date	Actual Completion Date	Schedule Duration (Month)	Actual Duration (Month)	Delay (Days/ Month)	Reasons of delay with individual delay (Start and End date)
A	Investment Approval (Zero Date)								
B	Boiler Foundation								
C	Boiler Erection								
D	Boiler Drum Lifting								
E	Condenser Erection								
F	Turbine Erection								
G	Boiler Hydro Test								
H	Turbine Box - Up								
I	TG Erection Schedule								
II	MGR								
I2	Track hopper/Wagon Tripler								
I3	Coal Handling Plant								
J	Boiler Light-up								
J1	ESP								
J2	Chimney								
J3	Ash Handling System								
K	Steam Blowing								
L	Synchronisation & Trial								
M	COD								
....								

Note: This is a sample format. Activity may change from case to case basis.

